

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 15-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.68 of 2017 (SZ)	Tandur Citizens Welfare Society, Rep.,by its President, Rajgopal Sarda, Ranga Reddy District, Telangana Vs Government of Telangana Rep.,by its Secretary, Mines & Geology Department, Secretariat, Hyderabad and 4 others	M/s. Swaminathan Law Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1	29-03-2019
2	Application No.102 of 2017 (SZ)	Sri. C.Murugan Proprietor M/s. Manjunath Dyeing Works Bangalore Vs The Member Secretary, Karnataka State Pollution Control Board, Bangalore and 2 others	M/s. V.Suthakar Counsel for Applicant M/s. R.Thirunavukarasu for R1,R2 M/s. M.R.Gokulkrishnan for R3	29-03-2019
3	Application No.134 of 2017 (SZ)	M.Ravichandran Palani and others Vs Joint Commissioner Palani and others	M/s. S.Kanniah Counsel for Applicant M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan for R10	29-03-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.87 of 2015 (SZ)	Ramakrishnan N, Kollampara P.O., Kasargod District Vs The Union of India, Rep by the Secretary, MoEF & CC, New Delhi and 8 others	M/s Rajan Vishnuraj Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.E.K.Kumaresan for R2 to R6 M/s.K.R.Harin for R7 M/s King & Partridge for R9	(File submitted to Principal Bench, New Delhi)
5	Application No.05 of 2016(SZ)	Mr.Kandasamy,Kangayam, Triupur Dist. Vs The State of Tamilnadu, Rep. by its Secretary, E&FF, Chennai and 11 others	M/s. Prabakar Counsel for Applicant M/s. E. Manoharan for R1,R4, R5 & R6 M/s. H. Yasmeen Ali for R2,R3 M/s. K.T.S. Sivakumar for R7 M/s. N.S. Sivaprakash for R8 & R9 M/s.N.S.Siva Prakash for R10, R11,R12	29-03-2019
6	Application No.181 of 2015(SZ)	Dr.P.S.Vetriselvam, Yethpur, Salem Dist. Vs The Govt.of Tamil Nadu Rep.by its Secretary, Public Works Department, Fort St.George, Chennai and 5 others	M/s.M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
7	Application No.13 of 2016(SZ)	V.Kalaiselvan, Pethanaikenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
8	Application	V.Durai Samy,	M/s. M.Vaidyanathan	(File submitted

	No.15 of 2016(SZ)	Pethanaickenpalayam Taluk, Salem Dist. Vs. The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	Counsel for Applicant M/s. E.Manoharan for R1 to R6	to Principal Bench, New Delhi)
9	Application No.17 of 2016(SZ)	Ramkumar, Pethanaickenpalayam Taluk, Salem Dist. Vs The Govt of Tamil nadu Rep.by its Secretary, Public Works Dept, Chennai and 5 others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
10	Application No. 37 of 2016(SZ)	A.Selvaraj, Valappadi, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6R6	(File submitted to Principal Bench, New Delhi)
11	Application No. 38 of 2016(SZ)	S.Jayapal, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
12	Application No. 39 of 2016(SZ)	K.Sudhakar, Pethanaickenpalayam Taluk, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)

13	Application No. 40 of 2016(SZ)	S.Selvakumar, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
14	Application No. 41 of 2016(SZ)	M.Palanisamy, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
15	Application No. 42 of 2016(SZ)	C.Marimuthu, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
16	Application No. 43 of 2016(SZ)	A.Rajendran, Pethanaickenpalayam Taluk, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
17	Application No. 44 of 2016(SZ)	R.Anandhan, Pethanaickenpalayam Taluk, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George,	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)

		Chennai and others		
18	Application No. 45 of 2016(SZ)	A.Ravanan, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
19	Application No. 46 of 2016(SZ)	P.Thirugnana Sampantham, Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Fort St. George, Chennai and others	M/s. M. Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
20	Application No. 57 of 2016(SZ)	Mr. R.P Ramakrishnan, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
21	Application No.58 of 2016(SZ)	Mr. V.Godhanda Raman Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
22	Application No.59 of 2016(SZ)	Mr. A.Kasi Vishwanathan Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
23	Application No.60 of 2016(SZ)	Mr. P.Muthukrishnan Salem District Vs The Government of Tamil Nadu, Rep. by its Secretary,	M/s. M.Vaidyanathan Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)

		Public Works Department, Chennai and others		
24	Application No. 89 of 2016(SZ)	K.Dhanasekar, Kalleripatty, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
25	Application No. 90 of 2016(SZ)	S.Muniraj, Salem District Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
26	Application No. 91 of 2016(SZ)	G.Rukkumani, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
27	Application No. 92 of 2016(SZ)	P.S. Rathinam, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
28	Application No. 93 of 2016(SZ)	T.Kandasamy, Salem District. Vs. The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
29	Application No. 94 of 2016(SZ)	A.Singaravel, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary,	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)

		Public Works Department Chennai and others		
30	Application No. 95 of 2016(SZ)	S.Shanmuga Sundaram, Salem District. Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)
31	Application No.101 of 2016 (SZ)	P.Sabareesha Raja Vs The Government of Tamil Nadu, Rep. by its Secretary, Public Works Department, Chennai and others	M/s. M. Vaidyanathan, Counsel for Applicant M/s. E.Manoharan for R1 to R6	(File submitted to Principal Bench, New Delhi)

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